

GOVERNMENT OF INDIA
MINISTRY OF COOPERATION

RAJYA SABHA
UNSTARRED QUESTION NO. 2721
TO BE ANSWERED ON 12th AUGUST, 2026

NATIONAL COOPERATIVE EXPORTS LIMITED (NCEL)

2721 SHRI ASHOKRAO SHANKARRAO CHAVAN:

DR. ANIL SUKHDEORAO BONDE:

SHRI TEJVEER SINGH:

SHRI MITHLESH KUMAR:

Will the Minister of COOPERATION be pleased to state:

- (a) the total quantity and value of cooperative exports facilitated by the National Cooperative Exports Limited (NCEL) since its establishment and the number of countries to which exports have been made;
- (b) the commodity-wise break-up of exports undertaken through NCEL and the number of cooperative societies/farmers benefited thereunder;
- (c) the steps taken to expand NCEL's export basket and market reach, particularly for value-added cooperative produce; and
- (d) whether any price-realisation benefit has accrued to farmer-members of cooperatives as a result of exports routed through NCEL and if so, the details thereof?

ANSWER

THE MINISTER OF COOPERATION
(SHRI AMIT SHAH)

(a) Since its inception in January 2023, NCEL has exported over 14,89,102 MT of 50 agricultural and allied products, valued at ₹5,866.10 crore, to 38 countries across the globe.

(b) The commodity-wise break-up of exports undertaken through NCEL is placed at **Annexure - I**.

So far, 17,105 cooperative societies have become members of NCEL and the member cooperative societies that had enrolled with NCEL up to 2024–25 have benefitted by the dividends declared by NCEL. The state-wise details of membership are placed at **Annexure – II**.

(c) To expand NCEL's export basket and market reach, particularly for value-added cooperative produce, NCEL has signed a Memorandum of Understanding with 28 States and Union Territories. These collaborations are intended to facilitate access of farmers' local produce, especially fruits and vegetables, spices, etc. to domestic and international markets, while simultaneously ensuring better price realization for their products through value addition and collective bargaining. As per its mandate, NCEL aims to export all types of agricultural and allied commodities to any country of the globe after assessment of potential foreign markets.

(d) The farmer members of member co-operatives have sold various agri and allied products directly to NCEL without mediatory and saved 1 to 3% intermediary Adhat.

ANNEXURE - I

Sr. No	Commodity	Sum of Quantity (MT)	Sum of Value (in Crores in INR)
1	BABY FOOD MILK	150	9.41
2	Banana	83	0.38
3	BARLEY	30	0.94
4	Basmati Rice	52	0.48
5	BLACK LENTILS	75	1.54
6	BLACK PEPPER	15	2.01
7	BLACK/RED LENTILS	55	1.15
8	BROWN SUGAR	180	2.53
9	CHICK PEAS	120	4.66
10	CORN FLAKES	60	3.56
11	Cumin Seed	276	5.86
12	CUMIN SEEDS	15	1.54
13	CUMIN SEEDS (EXEMPT)	25	0.91
14	Fresh Red Onion	7,570	33.96
15	GARLIC POWDER	15	1.49
16	Grapes	1,201	26.44
17	HEALTHY BISCUITS	30	0.94
18	Hoso shrimp	148	9.84
19	Indian Long Grain Rice PR11	104	0.52
20	Indian Parboiled Non Basmati Rice	8,040	29.32
21	Indian Wheat	53,507	148.08
22	INSTANT COFFEE	30	2.87
23	INSTANT NOODLES	30	1.19
24	INSTANT SOUP	15	0.85
25	KIDNEY BEANS	150	3.43
26	LOOSE TEA	16	0.75
27	MILLET FLOUR	150	3.97
28	Millets	96	0.26
29	MIX FRUIT JAM	38	1.61
30	Non-Basmati Rice	5,500	19.88
31	NON BASMATI WHITE RICE (EXPORT DUTY)	2,80,003	1,252.71
32	OATS	150	3.94
33	Onion	640	1.62
34	POTATO STARCH	120	4.79
35	RAISINS	60	3.47
36	RED LENTILS	75	1.75

Sr. No	Commodity	Sum of Quantity (MT)	Sum of Value (in Crores in INR)
37	REGULAR SALT	180	1.38
38	RICE	2,62,504	1,100.21
39	SORGHUM	1,030	5.32
40	SUGAR	15,247	68.62
41	SUNFLOWER OIL	480	8.62
42	TEA BAG	5	0.69
43	Turmeric Finger	392	6.00
44	TURMERIC POWDER	15	0.74
45	WHEAT GRAIN	1,025	3.53
46	Whole broken rice	70,030	220.72
47	WHOLE BROKEN RICE (EXEMPT)	7,75,596	2,845.01
48	YELLOW LENTILS	125	2.58
49	YELLOW MAIZE	3,500	11.16
50	YELLOW PEAS	150	2.86
Grand Total		14,89,102	5,866.10

ANNEXURE – II

State/UT-wise Details of Districts Covered, Member Cooperative Societies and Member PACS

Sl. No.	States/ UTs	Total Members Societies of NCEL
1.	ANDAMAN AND NICOBAR ISLANDS	2
2.	ANDHRA PRADESH	647
3.	ARUNACHAL PRADESH	12
4.	ASSAM	18
5.	BIHAR	801
6.	CHANDIGARH	1
7.	CHHATTISGARH	1681
8.	DELHI	9
9.	GOA	2
10.	GUJARAT	5565
11.	HARYANA	610
12.	HIMACHAL PRADESH	145
13.	JAMMU AND KASHMIR	30
14.	JHARKHAND	218
15.	KARNATAKA	293
16.	KERALA	3
17.	LADAKH	6
18.	MADHYA PRADESH	1656
19.	MAHARASHTRA	1048
20.	MANIPUR	44
21.	MIZORAM	5
22.	ODISHA	1430
23.	PONDICHERY	14
24.	PUNJAB	117
25.	RAJASTHAN	1501
26.	SIKKIM	2
27.	TAMIL NADU	17
28.	TELANGANA	171
29.	TRIPURA	114
30.	UTTAR PRADESH	444
31.	UTTARAKHAND	487
32.	WEST BENGAL	12
	Grand Total	17105